NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: C.J. GEORGE

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THREY AMBAK

2. PRIYADARSHINI N

AKHIL JAIN For TK BHASILAR

Coursel for Petitioners

ORDER

Ms. Priyadarshini N, Counsel for Petitoner and Mr. Thriyambak Kannan, Counsel for Respondent present. Respondent has filed the counter and Counsel for Petitoner is yet to file rejoinder, which he shall file before the next date of hearing. Matter is posted for final hearing. Put up on 04.07.2017 at 10.30 A.M.

J- 3- Fayelglein

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARHEF MEMBER (JUDICIAL)